



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

38

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1293/2019 IN  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUIDATOR) - (SRIVARI METAL  
WORKS PVT LTD)  
NAME OF THE RESPONDENT(S) : UNITED BANK OF INDIA  
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	J. Shripa up. F.B. Benjamin George	Counsel for respondent	
	V. KEERTHANA or Mr. B. Dharmaraj	Counsel for liquidator	

**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II,  
the matter could not be taken up today. Post this matter on  
**18.03.2020.**

-SD-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)  
MEMBER (JUDICIAL)